

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/1022/(IB)/2018  
NAME OF THE PETITIONER(S) : BANK OF INDIA  
NAME OF THE RESPONDENT(S) : AQUA DESIGNS INDIA PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	S. SATHEESHANARAYANAN D. PAVITHRA	Counsel for Applicant	D. Panthar.
	Kamalasan	Counsel for Respondent	P. J. S.

**ORDER**

Counsel for Applicant/Financial Creditor (Bank of India) present. Counsel for Respondent/Corporate Debtor present and he is directed to file counter within 10 days and to make submissions. Matter is adjourned for filing counter and for making submissions. **Put up on 04.10.2018.**

-sf-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-scf-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)